

DIVISION BENCH  
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/41(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	SMT YASMEEN SENGUPTA [ EAGLE SECURITY AND SAFETY CONSULTANTS] VS OFFICIAL LIQUIDATOR
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Ms. Pooja Chakrabarti, Adv. ] For the EARC  
Ms. Akshita Bohra, Adv. ]

**O R D E R**

1. Ld. Counsel for the petitioner present.
2. It is stated by the Ld. Counsel for the petitioner at bar that an Appeal is pending before the Hon'ble Calcutta High Court.
3. In view of the statement, this petition is deferred to **08/03/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**